

[20 November, 2001]

RAJYASABHA

(a) whether the activities of hawkers has increased manifold in Delhi/ New Delhi causing lot of inconvenience to public due to congestion on roads;

(b) if so, the steps Government propose to take to rehabilitate these hawkers in the outskirts of Delhi/New Delhi;

(c) whether any drive has been launched to stop the activities of hawkers having unlicensed kiosks; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) NDMC has reported increase in the number of hawkers in its area whereas no such increase is reported in MCD area.

(b) NDMC has made an area near Sarojini Nagar as green Zone where any hawker can come on first come first served basis and do the business. MCD has no proposal for shifting the hawkers to the outskirts of Delhi/New Delhi.

(c) and (d) The health enforcement unit of NDMC undertake removal of unauthorized hawkers in NDMC area from 7 AM to 10 PM. In MCD area the Supreme Court's directives for removal of any sort of encroachment from non squatting zones and unlicensed squatters from squatting Zones are being enforced by the Zonal Deputy Commissioners of MCD and the police authorities.

Demand and Supply of Potable Water in Towns

122. SHRI SANTOSH BAGRODIA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Government have details about the demand and availability of potable water in towns having population of 20,000 and above; and

(b) if so, the steps taken by Government to provide potable water to these towns under AUWSP?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) As per the report of the National Commission for Integrated Water Resources Development of Ministry of Water Resources published in September, 1999,

the availability of utilisable water and the requirement/demand of water for different uses for 1997-98,2010,2025 and 2050 is at Statement-I (*See* below). So far as drinking water supply facilities to the urban population is concerned, on the basis of information furnished by different State implementing agencies, *viz.* Public Health Engineering Departments/Water Supply and Sewerage Boards, as on 31.3.2000, about 89% of the urban population is reported to have access to water supply facilities. However, the quality and quantity of water in most of the urban areas is not as per norms. The State-wise coverage of population with water supply facilities as reported by different State Governments is given at Statement-11 (*See* below).

(b) Water supply being a State subject, it is the responsibility of State Governments to plan, implement, operate and maintain water supply facilities and make adequate provision of funds in their State Plans for the purpose. However, in order to supplement the efforts of the State Governments for providing water supply facilities to the towns having population less than 20,000 (as per 1991 Census), a Centrally sponsored Accelerated Urban Water Supply Programme (AUWSP) was launched during 1993-94 in order to provide Central assistance to the State Governments on 50:50 matching basis between Centre and State. AUWSP is not applicable to towns having population more than 20,000 as per 1991 Census.

Statement-I

Details of availability and requirement/demand of water for different uses for 1997-98,2010,2025 and 2050

| | Quantity in Cubic Kilometers (Km ³) | | | |
|---|---|------|------|------|
| | 1997-98 | 2010 | 2025 | 2050 |
| Utilisable water available | 996 | 996 | 996 | 9% |
| Estimated requirement of water for all uses | 629 | 694 | 784 | 973 |
| (of which requirement for domestic use) | (30) | (42) | (55) | (90) |

The requirement of water for domestic use (including drinking water

purposes) indicated in the bracket is for both urban and rural areas. The figures for urban areas separately are not available.

Statement-II

Status of urban water supply and sanitation-India, State-wise status of Urban Population having access to water supply facilities as of 31.3.2000.

(Population in *000) (Tentative)

| SI. N | Name of State/ U.T. | Estimated Population as of 31.3.2000 | Population provided with water supply* through | | | % |
|-------|------------------------|--|---|-------|-------|-----|
| | | | H.S.C. | PS.P. | Total | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| | States | | | | | |
| 1. | Andhra Pradesh | 15738 | 6767 | 4008 | 10775 | 68 |
| | Andhra Pradesh | 3500 | 2640 | 500 | 3140 | 90 |
| | Andhra Pradesh-Total | 19238 | 9407 | 4508 | 13915 | 72 |
| 2. | Arunachal Pradesh | 231 | 117 | 25 | 142 | 61 |
| 3. | Assam | 3100 | 600 | 200 | 800 | 26 |
| 4. | Bihar** | 11892 | 4187 | 5327 | 9514 | 80 |
| 5. | Delhi | 13300 | 9560 | 3740 | 13300 | 100 |
| 6. | Goa | 557 | 439 | 118 | 557 | 100 |
| 7. | Gujarat** | 16810 | 13227 | 3307 | 16534 | 98 |
| 8. | Haryana | 3705 | 2108 | 402 | 2510 | 68 |
| 9. | Himachal Pradesh | 596 | 509 | 87 | 596 | 100 |
| 10 | J&K (Kashmir) | 1378 | 1240 | 50 | 1290 | 94 |
| 11 | Karnataka-UWS&DBD | 11000 | 5720 | 2420 | 8140 | 74 |
| | Karnataka-BWSSBD | 5750 | 3525 | 1175 | 4700 | 82 |
| | Karnataka-lbtal | 16750 | 9245 | 3595 | 12840 | 77 |
| 12 | Kerala | 7680 | 3260 | 2764 | 6024 | 78 |
| 13 | Madhya Pradesh | 25000 | 16200 | 8800 | 25000 | 100 |
| 14 | Maharashtra-MJP | | | | | |
| | Maharashtra-MMC | | | | | |
| | Maharashtra-Total** | 34309 | 23744 | 10176 | 33920 | 99 |
| 15 | Manipur | 969 | 481 | 176 | 657 | 68 |
| 16 | Meghalaya | 457 | 221 | 201 | 422 | 92 |
| 17 | Mizoram | 258 | 63 | 30 | 93 | 36 |
| 18 | Nagaland | 296 | 23? | 0 | 232 | 78 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-------------------|----------------------|--------|--------|-------|--------|-----|
| 19 | Orissa | 4877 | 859 | 2221 | 3080 | 63 |
| 20 | Punjab | 8496 | 5212 | 317 | 5529 | 65 |
| 21 | Rajasthan | 12897 | 10318 | 2579 | 12897 | 100 |
| 22 | Sikkhn | 156 | 137 | 8 | 145 | 93 |
| 23 | Tamil Nadu-TWAD Bd. | 19515 | 8107 | 8734 | 16841 | 86 |
| | Tamil Nadu-CMWSS Bd. | 6010 | 5729 | 117 | 5846 | 97 |
| | Tamil Nadu-Total | 25525 | 13836 | 8851 | 22687 | 89 |
| 24 | Tripura | 553 | 136 | 327 | 463 | 84 |
| 25 | Uttar Pradesh | 33000 | 16100 | 16500 | 32600 | 99 |
| 26 | West Bengal-CMDA | | | | | |
| | WestBengal-PHED | | | | | |
| | West Bengal-Total** | 18495 | 6261 | 9505 | 15766 | 85 |
| TOTAL STATES | | 260525 | 147699 | 83814 | 231513 | 89 |
| Union Territories | | | | | | |
| 1. | A&N Islands | 109 | 98 | 9 | 107 | 98 |
| 2. | Chandigarh | 762 | 610 | 152 | 762 | 100 |
| 3. | D&N Haveli | 15 | 9 | 5 | 14 | 93 |
| 4. | Daman & Diu | 47 | 6 | 1 | 7 | 15 |
| 5. | Lakshadweep | 30 | 0 | 20 | 20 | 67 |
| 6. | Pondicherry | 678 | 598 | 80 | 678 | 100 |
| TOTAL U.Ts. | | 1641 | 1321 | 267 | 1588 | 97 |
| GRAND TOTAL | | 262166 | 149020 | 84081 | 233101 | 89 |

Remarks: H.S.C. House Service Connection

P.S.P.—Public Stand Post

* Indicates assessibility only, adequacy and equitable distribution of water supply is not as per the prescribed norms of Government of India.

** The figures indicates as of 31.3.1997 since the respective States have not furnished the information as of 31.3.2000.

Review of IDSMT scheme

123. SHRI SANTOSH BAGRODIA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether any review of IDSMT scheme which was introduced in 1979-80 to arrest migration of population to cities/towns in the country has been undertaken and if so, the details of the review undertaken;